

ITEM NO.2

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

Criminal Appeal No(s). 2003-2004/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MOHD. SHAFI @ PAPPU & ORS.

Respondent(s)

IA No. 137752/2019 - EXEMPTION FROM FILING O.T.

IA No. 59096/2018 - EXEMPTION FROM FILING O.T.

IA No. 83912/2018 - EXEMPTION FROM FURNISHING DETAILS THE PERIOD OF
SENTENCE UNDERGONE BY THE ACCUSED/RESPONDENT)

Date : 07-02-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Rajat Singh, AOR

Mr. Sarthak Chandra, Adv.

Mr. Arun Pratap Singh Rajawat, Adv.

For Respondent(s)

Mr. Varinder Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete in respect of respondent nos.1, 2 and 4.

Records have been received.

Delay in taking fresh steps and filing spare copies is
condoned in respect of respondent no.3. Let notice be issued.

List again on 22.03.2024.

MAHESH TANAJIRAO PATANKAR
Registrar